

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 238(ND)/2017

IN THE MATTER OF:

M/s Devarata Dasa Dwight Gray Gibbs &ors	APPLICANT / PETITIONER
Vs.		
M/s Gopal Fabrics Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 241-242, 213

Order delivered on 13.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Sanjay Mishra, Advocate
Mr. Geetesh Meena, Advocate

ORDER

Learned Counsel for the parties are present. In view of the matter being part heard by the Hon'ble Principal Bench, let the matter be placed before Hon'ble Principal Bench for further consideration on 28th September 2017.

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**